

**Publication of Manual of Railway
Pension Rules**

2652. SHRI BASUDEB ACHARYA:
Will the Minister of RAILWAYS be
pleased to state :

(a) whether it is a fact that the
Manual of Railways Pension Rules, 1950
was published last in the year, 1968 ;

(b) how many correction slips have
been issued to the Manual since 1969 ;

(c) whether the Government have any
proposal to publish the Manual afresh
since a lot of changes have taken place
in 1969 and also after the implementation
of the Report of the Third Central Pay
Commission ;

(d) if so, when it is expected to be
published ; and

(e) reasons why a fresh edition has
not been published so far ?

THE MINISTER OF RAILWAYS
(SHRI A.B.A. GHANI KHAN CHAU-
DHURI) : (a) No, Sir. It was last publis-
ed in the year 1969.

(b) 54.

(c) to (e) The correction slips delet-
ing, substituting and amending old provi-
sions and incorporating additions have
been widely circulated to all the Zonal
Railways and Production Units for use in
the various offices. With the recent
judgement of the Supreme Court in the
Pensioners' case, further amendments to
the Railway Pension Manual have be-
come necessary. The recommendations
of the recently constituted Fourth Pay
Commission when received will also neces-
sitate issue of many correction slips to
the Railway Pension Manual. It is,
therefore, proposed to bring out a revised
edition of the Manual of Railway Pen-
sion Rules soon after the Fourth Pay
Commissions recommendations and Govt.
decision thereon become available.

**Educational Assistance to Railway
Employees**

2653. SHRI BASUDEB ACHARYA :
Will the Minister of RAILWAYS be
pleased to state :

(a) whether railway employees are
granted educational assistance @ Rs. 15/-
per month per child for children studying
in primary classes from class one to class
five ;

(b) whether it is a fact that class one
to class four are included in the primary
schools and class five is included in the
Secondary/Higher Secondary Schools in
West Bengal ;

(c) if so, whether the educational as-
sistance is proposed to be granted to the
railway employees Rs. 29/- for children
studying in class five in the Secondary/
Higher Secondary Schools in West Bengal
and if so, when the orders will be issued;
and

(d) If not, the reasons thereof ?

THE MINISTER OF RAILWAYS
(SHRI A.B.A. GHANI KHAN CHAU-
DHURI) : (a) Yes, Sir.

(b) to (d) The information is being
collected and will be laid on the Table
of the Sabha.

**Issue of Privilege Passes to Gazetted
and Non-gazetted Railway Employees**

2654. SHRI BASUDEB ACHARYA :
Will the Minister of RAILWAYS be
pleased to state that :

(a) whether it is a fact that gazetted
railway employees are granted 6 sets of
privilege passes per annum immediately
after their appointment and non-gazetted
railway employees are granted one set of
privilege pass up to 5th year of their
service;

(b) the reasons why this discrimination has been made between the gazetted and non-gazetted railway employees ; and

(c) whether any representation has been received from All India Railwaymen's Federation and National Federation of Indian Railwaymen for granting 3 sets of privilege passes to the non-gazetted railway employees immediately after their appointments?

THE MINISTER OF RAILWAYS
(SHRI A.B.A. GHANI KHAN CHAUDHURI) : (a) Yes, Sir.

(b) There is no discrimination as the entitlement to the number of privilege passes is part of the continuing service conditions of the gazetted and non-gazetted railway employees.

(c) No such representation has been received in this Ministry.

Setting up of Working Group to Study Problems and Implementation of Family Welfare Programme

2655. SHRI MANMOHAN TUDU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government had set up a Working Group to study the problems and suggest the measures for the effective implementation of the family welfare programmes in the country ;

(b) if so, the measures suggested by the Working Group in this regard ;

(c) the additional amount allocated for the implementation of those recommendations ; and

(d) the steps taken to implement the recommendations made by the Working Group ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA

KIDWAI) : (a) A Working Group on Population Stabilization and M.C.H. care activities has been set up by the Planning Commission to submit its report with regard to the present strategies and policies in regard to population stabilization and acceptance of small family norm with particular reference to the 7th Plan.

(b) The Working Group is yet to finalise its report.

(c) and (d) Do not arise.

Museum for Ancient Treasures and Monuments of Ex-Rulers

2656. SHRI MANMOHAN TUDU : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Government have been taking steps to set up museum for preserving the ancient treasures and monuments of ex-rulers;

(b) if so what steps have, been taken in different states in this regard;

(c) the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) : (a) to (c) "Museum" is a State subject. The Central Government has no scheme/plan to set up separate museums for preserving the ancient treasures and monuments of ex-rulers.

Recommendations of Vohra Committee on National Highways

2657. SHRI ATAL BIHARI VAJPAYEE :

SHRI SURAJ BHAN :
SHRI MADHAVRAO

SCINDIA :

DR. KRUPASINDHU BHOI :

Will the Minister of SHIPPING & TRANSPORT be pleased to state :